

**Statement-II***Source wise actual generation during last three years and current year*

Source	Monitored Capacity as on 31.05.2014 MW	Actual Generation [MU]			
		2014-15 (upto May 14)*	2013-14	2012-13	2011-12
Hydro	40635.74	21887.56	140445.44	118514.79	135794.03
Nuclear	4780	5559.06	34227.79	32866.11	32286.56
Thermal	169547.92	149367.19	792477.11	760675.8	708805.94
GRAND TOTAL	214963.66	176813.81	967150.34	912056.7	876886.53

Note:- \* Provisional based on Actual-cum-assesment

1. CEA monitors generation from conventional sources (Thermal, Hydro and Nuclear) only.
2. Generation from stations up to 25 MW are not being monitored since 01.04.10

**Monitoring of capacity addition programme**

68. SHRI BAISHNAB PARIDA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government has set up a special monitoring mechanism to coordinate country's capacity addition programme in power sector and ensure that it proceeds smoothly;
- (b) if so, the details thereof;
- (c) whether the objective is to speed up power generation in the country; and
- (d) what is the action plan to ensure that all the households including small hamlets in the country are provided with power by 2015?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) With a view to ensure timely completion of power projects, the following mechanism has been set up to monitor the progress of power projects in the country:

**(i) Monitoring by the Central Electricity Authority:**

Central Electricity Authority (CEA) is monitoring the progress of construction of power projects in pursuance of section 73 (f) of the Electricity Act, 2003. Central Electricity Authority monitors the progress through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders and highlights the critical issues.

**(ii) Monitoring by the Power Project Monitoring Panel (PPMP)**

A Power Project Monitoring Panel (PPMP) has been set up by the Ministry of Power for monitoring of Thermal and Hydro Generation projects targeted for commissioning during the 12th Plan and beyond along with the associated transmission lines.

(iii) Regular reviews are undertaken by the Government of India at various levels including Ministry of Power, Ministry of Heavy Industries, Planning Commission and Cabinet Secretariat to identify the constraints and facilitate faster resolution of inter-ministerial and other outstanding issues.

(d) Distribution of electricity to all households falls under the purview of the respective State Government/State Power Utility and it is the responsibility of distribution licensees to provide reliable & quality power supply to all consumers in their area of operation. However, to supplement their efforts, Government of India launched the Rajiv Gandhi Grameen Vidyutikaran Yojana for providing access to electricity to all households in the country and the continuation of the scheme in the 12th and 13th Plan has also been approved. Under the scheme, electricity connections to about 2.18 crores BPL households have been released till 31.05.2014.

#### **Hydro-electric projects in hilly areas**

69. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of POWER be pleased to state:

(a) whether Government is aware that there are many hydro-electric projects in the hilly areas in Himachal Pradesh and Uttarakhand;

(b) if so, the number of such projects in these States;

(c) whether for many such projects, tunnels running in kilometers, have been dug in the mountains, diverting rivers and creating artificial lakes and making mountains vulnerable for disasters; and

(d) the number of such cases in the northern region and whether environmental clearances were obtained and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) As per the Reassessment study carried out by CEA during 1978-87, the identified hydroelectric potential of Himachal Pradesh and Uttarakhand was 18540 MW and 17998 MW respectively (having schemes of Installed Capacity (IC) of above 25 MW). Details of the hydroelectric projects under operation and under construction in Himachal Pradesh and Uttarakhand are given below:

<b>Himachal Pradesh</b>	<b>Capacity (MW)</b>
Identified Hydro Power Potential as per reassessment Study from Major/Medium Schemes (Schemes having IC of above 25 MW)	18540
(i) Capacity in operation: 21 HEPs	8370.67
(ii) Capacity under construction: 14 HEPs	3153.33